

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 25 OF 2019 &
IA NO. 22 OF 2019**

Dated: 19th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of:

KEI-RSOS Petroleum & Energy Pvt. Ltd **Appellant(s)**
Versus
Petroleum & Natural Gas Regulatory Board **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sumit Kishore

Counsel for the Respondent(s) : Mr. Utrkarsh Sharma for PNGRB

ORDER

Learned counsel for the appellant seeks one week's time to file rejoinder. He may file the same on or before 26.07.2019 with advance copy to the other side.

List the matter on **09.08.2019**.

(B. N. Talukdar)
Technical Member (P&NG)
Bn/kt

(Justice Manjula Chellur)
Chairperson